

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:5494
ANSWERED ON:29.04.2013
NIFT CENTRES
Rajaram Shri Wakchaure Bhausahab

Will the Minister of TEXTILES be pleased to state:

- (a) the details of the National Institute of Fashion Technology (NIFT) centres set up along with their establishment year, State and Centre-wise;
- (b) the funds spent for the smooth functioning and maintenance of these centres during the last three years, State and Centre-wise;
- (c) whether the Government proposes to set up more such centres in the country; and
- (d) if so, the details thereof along with any proposal from the States received in this regard and the follow up action taken by the Union Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAGA LAKSHMI)

(a): There are 15 Centres of National Institute of Fashion Technology (NIFT) currently functioning in the country located at:

S. No. Name of the Centre Establishment Year

1 New Delhi (Delhi) 1986

2 Chennai (Tamil Nadu) 1995

3 Gandhinagar (Gujarat)

4 Hyderabad (Andhra Pradesh)

5 Kolkata (West Bengal)

6 Mumbai (Maharashtra)

7 Bangalore (Karnataka) 1996

8 Raebareli (Uttar Pradesh) 2007

9 Bhopal (Madhya Pradesh) 2008

10 Kannur (Kerala)

- 11 Shillong (Meghalaya)
- 12 Patna (Bihar)
- 13 Kangra (Himachal Pradesh) 2009
- 14 Bhubneshwar (Orissa) 2010
- 15 Jodhpur (Rajasthan)

(b): The funds spent for the smooth functioning and maintenance of NIFT's centres during the last three years, State and Centre-wise are annexed in the Annexure.

(c) & (d): Yes madam, the Board of Governors (BOG) of NIFT has sanctioned proposal for the establishment of NIFT Centre in Haryana and Jammu & Kashmir. Status of the proposals of Haryana and J&K are as follow:-

Sl.No. Name of the State Status of the proposals

- i. Haryana Govt. of Haryana has agreed to provide 15 acres of land at village ManakpurNankchand Block Pinjore District Panchkula and financial assistance to the tune of D 99.71 crore which would cover construction of complete campus including buildings for administrative support, academics that will include space for faculty, class rooms, labs, Resource Centre, IT facilities, hostels and residential facilities and an auditorium for 1000 persons. These funds will also be covering the revenue deficits for running the centre for initial three years.

NIFT has initiated the preparation of a detailed project report (DPR) on establishment of NIFT Panchkula. Draft MoU to be entered between NIFT & State Government of Haryana has been prepared and sent to State Government of Haryana vide letter dated 11.04.2013.

2. J&K State Government of J&K has allotted 20 acres of land in Budgam for NIFT permanent Centre. Permanent Centre of NIFT is expected by the year 2016. Funds to the tune of D 2.50 crore have been released by Govt. of J&K for initial activities. State Govt. of J&K has identified State Industrial Development Corporation Ltd. (SIDCO) as its agency for construction of project. Ministry of Textiles has agreed to bear 50% of the cost of infrastructure for setting up of Centre in J&K. Quota of 35% would be provided to the residents / domicile of J&K state.

Based on the request of the State Govt. of J&K, NIFT has, in principle, agreed to commence functioning of temporary campus in Ranreth Industrial Estate of SIDCO. Detailed Project Report (DPR) has been prepared and a lease deed to be entered between NIFT and State Govt. of J&K for land of temporary Centre has been prepared and sent to Govt. of J&K for necessary action. NIFT has initiated the process of identifying competent faculty members to teach at NIFT Srinagar Campus.

BOG NIFT has given in principle approval for the opening of new Centre in Chhattisgarh subject to land and fund requirement as per the policy of NIFT, status is as follow:

BOG NIFT in its meeting held 04.09.2012 in principle approved the opening of a new Centre in Chhattisgarh subject to land and fund requirement as per the policy of NIFT.

New NIFT Centre Policy was approved by the BOG NIFT in its meeting held 04.09.2012 and the same along with application form and model MOU was sent to Government of Chhattisgarh on 17.10.2012 with a request to submit their proposal as per new policy. However, no response since then has been received from the State Government.

In addition, the States Punjab, Tripura, Mizoram, Goa and Assam had sent their request for establishing a new NIFT Campus in their

States. Proposal from the above State Governments and the follow up action taken are as given below.-

SI.No. Name of the State Status of the proposals and comments of the States on the draft policy

1. Punjab Punjab in September 2005 had requested for merger of their existing institute at Mohali with the NIFT.

The matter of merger of Northern India Institute of Fashion Technology (NUFT) Mohali with NIFT was last discussed in the Board meeting of NIFT held on 13.02.2013. The decision of the Board of NIFT was conveyed to State Govt. of Punjab on 01.03.2013 for necessary action. However, no response since then has been received from the State Government,

2. Tripura Tripura had requested in September 2009 for opening a new NIFT Campus.

A new NIFT Centre Policy was approved by the BOG NIFT in its meeting held 04.09.2012 and the same along with application form and model MOU was sent to Government of Tripura on 17.10.2012 with a request to submit their proposal as per new policy, However, no response since then has been received from the State Government.

3. Mizoram Mizoram had requested in October 2009 for opening of a new NIFT Campus near Aizwal City.

New NIFT Centre Policy was approved by the BOG NIFT in its meeting held 04.09.2012 and the same along with application form and model MOU was sent to Government of Mizoram on 17.10.2012 with a request to submit their proposal as per new policy. However, no response since then has been received from the State Government.

4. Goa On the request of State Govt. of Goa, the task of setting up of a NIFT outreach Centre at Goa was assigned to Director, NIFT Mumbai in 2005.

As MOU was signed between NIFT and Govt. of Goa on 3rd August, 2006 for setting up a fashion institute at Goa. This institute was scheduled to be established under a Network Coordination Committee consisting of members from Govt. of Goa and NIFT under the Chairmanship of Hon. Industries Minister, Govt. of Goa. A suitable place was also identified at Shram Shakti Bhavan for the establishment of the institute.

Subsequently, a new NIFT Centre Policy was approved by the BOG NIFT in its meeting held 04.09.2012 and the same along with application form and model MOU was sent to Government of Goa on 23.10.2012 with a request to submit their proposal as per new policy. Director Mumbai had met senior officials of Govt. of Goa. They did not show interest in opening up of the institute. NIFT has closed this matter as there has been no interest from Govt. of Goa on setting up of NIFT Campus.

5. Assam Assam had sent a proposal for setting up of NIFT Campus in November 2009.

A new NIFT Centre Policy was approved by the BOG NIFT in its meeting held 04.09.2012 and the same along with application form and model MOU was sent to Government of Assam on 17.10.2012 with a request to submit their proposal as per new policy. However, no response since then has been received from the State Government.